

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.812/7/HDB/2019
NAME OF THE COMPANY	Sew LSY Highways Ltd
NAME OF THE PETITIONER(S)	Punjab National Bank
NAME OF THE RESPONDENT(S)	Sew LSY Highways Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Prasad for the Petitioner.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent.

It is stated by the Petitioner that substitution application has been filed, which is still to be listed. **Matter is adjourned to 09.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**